

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :29/07/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
<u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u>					
<u>PRONOUNCEMENT-COURTCODE-DELIVERYJUDGMENT-AT11.05A.M.</u>					
1		SEBI APPEAL MISC. APPLICATION NO.	303/2018 254/2018	Anirudh Sethi Vs SEBI	Corporate Law Chambers India The Law Point
		SEBI APPEAL MISC. APPLICATION NO.	303/2018 254/2018	Anirudh Sethi Vs SEBI	
<u>ADMISSION-COURTCODE-KEMROCKGDR-11.05A.M.</u>					
2	Misc. Application	781/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Advocate	Sharma
	(Main Matter Number :SEBI Appeal/0000499/2021)				
3	Misc. Application	782/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Advocate	Sharma
	(Main Matter Number :SEBI Appeal/0000500/2021)				
4	Misc. Application	783/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Advocate	Sharma
	(Main Matter Number :SEBI Appeal/0000498/2021)				
5	Misc. Application	790/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Advocate	Sharma
	(Main Matter Number :SEBI Appeal/0000501/2021)				
	SEBI Appeal	498/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Advocate	Sharma
	Sub Matter :	Misc. Application/0000783/2021			
	SEBI Appeal	499/2021	MR. KAUSHIK BHATT Vs. SEBI	Ms.Aayushi Advocate	Sharma
	Sub Matter :	Misc. Application/0000781/2021			
	SEBI Appeal	500/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Advocate	Sharma
	Sub Matter :	Misc. Application/0000782/2021			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	501/2021	MR. MUKUND BAKSHI Vs. SEBI	Ms.Aayushi Sharma Advocate
Sub Matter :		Misc. Application/0000790/2021		

-ADMISSION-COURTCODE-INSPECTION-AT11.10 A.M.

6	Misc. Application	866/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
(Main Matter Number :SEBI Appeal/0000502/2021)				

7	Misc. Application	867/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
(Main Matter Number :SEBI Appeal/0000503/2021)				

	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		

	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		

-ADMISSION-COURT CODE-SCHEMESWINDUP-AT11.15A.M.

8	Misc. Application	868/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PVT. LTD. Vs. SEBI	Ms.Shruti Rajan
(Main Matter Number :SEBI Appeal/0000504/2021)				

9	Misc. Application	869/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
(Main Matter Number :SEBI Appeal/0000506/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
10	Misc. Application	870/2021	KUNAL AGRAWAL Vs. SEBI (Main Matter Number :SEBI Appeal/0000507/2021)	Ms. Shruti Rajan, Advocate
11	Misc. Application	871/2021	SUMIT GUPTA Vs. SEBI (Main Matter Number :SEBI Appeal/0000508/2021)	Ms. Shruti Rajan, Advocate
12	Misc. Application	872/2021	PALLAB ROY Vs. SEBI (Main Matter Number :SEBI Appeal/0000509/2021)	Ms. Shruti Rajan, Advocate
13	Misc. Application	873/2021	SACHIN PADWAL DESAI Vs. SEBI (Main Matter Number :SEBI Appeal/0000510/2021)	Ms. Shruti Rajan, Advocate
14	Misc. Application	874/2021	Umesh Sharma Vs. SEBI (Main Matter Number :SEBI Appeal/0000511/2021)	Ms. Shruti Rajan, Advocate
15	Misc. Application	875/2021	SAURABH GANGRADE Vs. SEBI (Main Matter Number :SEBI Appeal/0000512/2021)	Ms. Shruti Rajan, Advocate
16	Misc. Application	876/2021	SANJAY SAPRE Vs. SEBI (Main Matter Number :SEBI Appeal/0000505/2021)	Ms. Shruti Rajan
	SEBI Appeal	504/2021	FRANKLIN TRUSTEE PRIVATE LIMITE Vs. SEBI	Ms. Shruti Rajan
	Sub Matter :	Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms. Shruti Rajan
	Sub Matter :	Misc. Application/0000876/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000872/2021		
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000873/2021		
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000874/2021		
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000875/2021		

-ADMDISPOSAL-COURTCODE-DIVERSIONFUND-AT11.20A.M

17	SEBI Appeal	252/2018	P.A. Murali Vs. SEBI	Vinay Chauhan, Adv. i/bCorporate Law Chambers India Rafique Dada, Sr. Adv. i/b The Law Point
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PARTHEARD-COURTCODE-INDEPENDENTDIRECTOR-11.35AM

18	SEBI Appeal	479/2020	Mohandas Shenoy Adige Vs.	Vishesha law advisors
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :Misc. Application/0000791/2021)				
A/w	SEBI Appeal	510/2020	Anoj Menon Vs. SEBI	Ms. Faranaaz Karbhari
	Sub Matter :	Misc. Application/0000791/2021		
A/w	SEBI Appeal	342/2021	Yashovardhan Birla Vs. SEBI	Adv. Shourya Tanay
	Sub Matter :	Misc. Application/0000795/2021		
A/w	SEBI Appeal	84/2021	UPKAR SINGH KHOLI Vs. SEBI	Ms. Rashi Dalmia
(Main Matter Number :Misc. Application/0000791/2021)				
A/w	SEBI Appeal	509/2020	VENKATESHWARALU NELABHOTLA Vs. SEBI	Ms.Rashi Dalmia
	Sub Matter :	Misc. Application/0000792/2021		
A/w	SEBI Appeal	512/2020	Rajesh Sha Vs. SEBI	Ms.Rashi Dalmia
	Sub Matter :	Misc. Application/0000793/2021		
A/w	SEBI Appeal	24/2021	Dr. Abhijit Prabhakar Desai Vs. SEBI	Mr. Aditya Bapat, Advocate Mr. Chander Uday Singh, Senior Advocate
	Sub Matter :	Misc. Application/0000794/2021		
	Misc. Application	791/2021	SEBI-Applicant Vs. Anoj Menon, Mohandas Adige, Upkar Singh Kohli	Economic Law Practice
(Main Matter Number :SEBI Appeal/0000510/2020)				
	Sub Matter :	SEBI Appeal/0000084/2021		
	Sub Matter :	SEBI Appeal/0000479/2020		

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	Misc. Application	792/2021	SEBI-Applicant Vs. VENKATESHWARALU NELABHOTLA	Economci Law Practice
	(Main Matter Number :SEBI Appeal/0000509/2020)			
	Misc. Application	793/2021	SEBI-Applicant Vs. RAJESH SHAH	Economci Law Practice
	(Main Matter Number :SEBI Appeal/0000512/2020)			
	Misc. Application	794/2021	SEBI-applicant Vs. Dr. Abhijit Desai	Mr.Deepakar Livingston Advocate
	(Main Matter Number :SEBI Appeal/0000024/2021)			
	Misc. Application	795/2021	SEBI-Applicant Vs. YASHOVARDHAN BIRLA	Economci Law Practice
	(Main Matter Number :SEBI Appeal/0000342/2021)			

-PART HEARD- COURTCODE-SAHARA-AT12.15P.M.

19	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000440/2019		
A/w	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Somasekhar S. Adv. i/b Markand Gandhi and Co. R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
A/w	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Neeta Jain,Adv. i/b D. V. Dubey, Advocate R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co.
	Misc. Application	440/2019	SAHARA INDIA COMMERCIAL CORPORATION LTD. AND ANR. Vs. SEBI	Markand Gandhi AND CO. K. ASHAR AND CO
	(Main Matter Number :SEBI Appeal/0000250/2019)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>ADM DISPOSAL-COURTCODE-NONCOMPLIANCE-12.30P.M.</u>				
20	SEBI Appeal	166/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	NimayDave,Adv i/b Alliance Law Mustafa Doctor,Sr.Adv. i/b The Law Point
A/w	SEBI Appeal	485/2018	Prayag Infotech Hi-Rise Limited and Ors. Vs. SEBI	Aparna Wagle, Adv. i/b Alliance Law Anubhav Ghosh, Adv. i/b The Law Point
<u>.ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT12.45P.M</u>				
21	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
A/w	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
A/w	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
A/w	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

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a/w	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
A/w	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
A/w	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
A/w	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
A/w	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
A/w	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA Mr. Sumit Rai, Advocate
A/w	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
A/w	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
A/w	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Kevic Setalvad, Senior Advocate

Sub Matter(Disposed) : Misc. Application/0000767/2021

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A/w	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA Mr. Sumit Rai, Advocate
A/w	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr. Nikunj Kanodia, Advocate
	Sub Matter :	Misc. Application/0000888/2021		
A/w	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
	Sub Matter :	Misc. Application/0000602/2021		
A/w	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
		(Main Matter Number :SEBI Appeal/0000424/2021)		
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice K. Ashar and Co. Desai and Diwanji
		(Main Matter Number :SEBI Appeal/0000526/2020)		
A/w	SEBI Appeal	526/2020	ANIL AGRAWAL Vs. SEBI	BENIPRASAD Dhwani Shah- Attorney
	Sub Matter :	Misc. Application/0000675/2021		
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
		(Main Matter Number :SEBI Appeal/0000181/2021)		

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<u>ADMDISPOSAL-COURTCODE-ICDRFINE-AT12.50P.M.</u>				
22	SEBI Appeal	499/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruman Shah, Advocate
A/w	SEBI Appeal	500/2019	Art Nirman Limited Vs. National Stock Exchange of India Limited and Anr.	Natasha Dhruman Shah, Advocate
	Sub Matter :	Misc. Application/0000554/2019		
	Misc. Application	554/2019	ART NIRMAN LITD Vs. NSEIL AND SEBI	
	(Main Matter Number :SEBI Appeal/0000500/2019)			
<u>-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT1.00P.M</u>				
23	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	Mr. Abhiraj Arora, Advocate
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
	(Main Matter Number :SEBI Appeal/0000466/2021)			
A/w	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
	Sub Matter :	Misc. Application/0000681/2021		
<u>-ADMDISPOSAL-COURTCODE-MISUSEFUNDSSCR-1.05'</u>				
24	SEBI Appeal	533/2020	NNM Securities Pvt. Ltd. Vs. SEBI	Mr. Somasekhar Sundaresan, Advocate Mr. Venkatesh Dhond, Senior Advocate
	Sub Matter :	Misc. Application/0000442/2020		
	Sub Matter :	Misc. Application/0000441/2020		

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	Misc. Application	441/2020	NNM SECURITIES LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2020)	
	Misc. Application	442/2020	NNM SECURITIES LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000533/2020)	

DISPOSAL-COURTCODE-DELAYEDPROCEEDINGS-AT1.25P.

25	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate
A/w	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Venkatesh Dhond, Senior Advocate

.ADMDISPOSAL-COURTCODE-CASHFO-AT1.35P.M.

26	SEBI Appeal	87/2021	Reliance Industries Limited Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. Ashar and Co.
A/w	SEBI Appeal	88/2021	Mukesh D. Ambani Vs. SEBI	AZB and Partners, Mr. Amey Nabar, Representative K. ASHAR AND CO.
A/w	SEBI Appeal	89/2021	Navi Mumbai SEZ Pvt. Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.
A/w	SEBI Appeal	90/2021	Mumbai SEZ Ltd. Vs. SEBI	M/s. Krishnamurthy and Co. K. ASHAR AND CO.

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<u>-ADMDISPOSAL-COURTCODE-PCLRECOVERY-AT1.40P.M.</u>				
27	SEBI Appeal	143/2021	CFM Asset Reconstruction Pvt. Ltd. Vs. SEBI	Mr. Devanshu Desai, Advocate Mr. Anubhav Ghosh, Advocate